

Criminal Appeal No(s). 645/2017

ANIL KUMAR PANDEY

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

IA No. 6111/2017 - EXEMPTION FROM FILING O.T.

Date : 30-10-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMAFor Appellant(s) : Ms. Nandita Rao, Sr. Adv.
Mr. Ashutosh Jha, AOR
Mr. Oleander D Singh, Adv.
Mr. Pratham Sadh, Adv.
Mr. Shivam Tomar, Adv.For Respondent(s) : Mr. Bhakti Vardhan Singh, AOR
Mr. Sandeep Singh Somaria, Adv.Mr. D. B. Goswami, Adv.
Mr. Prakash Gautam, Adv.
Mr. Arunanesh Bharati Goswami, Adv.
Mr. Siddharth Agrawal, Adv.
Mr. Yashasvi Sharma, Adv.
Mr. Surya Nath Pandey, AOR
Ms. Pooja Kumari, Adv.
Ms. Sutapa Dey, Adv.Ms. Ranjana Singh, Adv.
Mr. Pankaj Singh, Adv.
Mr. Sanjay Kumar Dubey, AOR

UPON hearing the counsel the Court made the following

O R D E R

As prayed for by learned counsel appearing for the
appellant, the matter be listed on 21.01.2026.(NEETU SACHDEVA)
ASTT. REGISTRAR-cum-PS(ANJALI PANWAR)
ASSISTANT REGISTRAR

